

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 06.08.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Smt.Meena-Kothari , Advocate	S.B.Civil Misc.appeal No.777/2016, Bhabhuta Ram V/s G.D.sexena V/s Ors.	Mr.Narendra Thanvi	Mr.Prbhat Ojha-R-1 Mr.S.G.Ojha R-2

CAUSE LIST 08.08.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri J.K.Bhaiya , Advocate	D.B.Civil Misc.appeal No.88/2015, Smt.Rachna Rani V/s Vishnu Prakash	Mr.C.S.Kotwani	Mr.Rakesh Arora
2.	Shri B.S.Sandhu,Advocate	S.B.Civil Misc.Tr.Pet.No.123/ 2015,Smt.Anjali V/s Jayant Soni	Mr.Sajjan Singh	Mr.Rajendra Soni
3.	Dr.Rakesh Sinha,Advocate	S.B.CriminalMisc. Pet.No.1641/2016, Prabhu Dayal Goyal & Ors V/s State & Ors	Mr. Vineet Jain & Dhenash Sarswat	Mr.M.K.garg & Pankaj Gupta

CAUSE LIST 09.08.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri Bhanu Prakash Mathur, Advocate	D.B.Civil Misc.appeal No.2297/2015, Smt.Suman @ Ragini V/s Rohit Kumar	Mr.Vikash Bijaria	Mr. Header Agha

Manoj S.R. Sharma
5-8-16

उपसत्रिव
राज.राज्य विधिक सेवा प्राधिकरण ,
जोधपुर

" Help The Neady -- Timely Help May Create History "